

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.09.2022

Misc. Application No. 799 of 2021

And

Misc. Application No. 754 of 2021

And

Appeal No. 201 of 2020

Inventure Growth & Securities Ltd.

... Appellant

Versus

Securities & Exchange Board of India

...Respondent

Mr. Kunal Katariya, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates
i/b ELP for the Respondent.

With

Misc. Application No. 179 of 2020

And

Appeal No. 205 of 2020

Sanjay Gupta

....Appellant

Versus

Securities & Exchange Board of India

.... Respondent

Ms. Rishika Harish, Advocate with Ms. Akshaya Bhansali, Mr. Suyash Bhandari, Advocates
and Ms. Nirali Sunil Mehta, Practicing Company Secretary for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates
i/b ELP for the Respondent.

With

Misc. Application No. 186 of 2020

And

Misc. Application No. 187 of 2020

And

Appeal No. 208 of 2020

APL Infrastructure Pvt. Ltd.

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Rishika Harish, Advocate with Ms. Akshaya Bhansali, Mr. Suyash Bhandari, Advocates and Ms. Nirali Sunil Mehta, Practicing Company Secretary for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 216 of 2020**

Deepak Thakkar Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Pulkit Sharma, Advocate with Mr. Priyanshu Mishra, Advocate for Appellant

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 227 of 2020**

Yatin B. Shah Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Vinay Chouhan, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 228 of 2020**

Hardik Mithani & Anr. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Vinay Chouhan, Advocate for the Appellants.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 239 of 2020**

Rakesh Sharma Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Misc. Application No. 800 of 2021
And
Appeal No. 485 of 2021**

Rakesh Sharma Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora, Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 242 of 2020**

Dharmesh Shah Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 568 of 2020**

Nikhil Securities Pvt. Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Neville Lashkari, Advocate with Mr. Ketan Rupani, CA i/b Ketan Rupani & Co. for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 566 of 2021**

Inventure Growth & Securities Ltd. ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora, Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 567 of 2021**

APL Infrastructure Pvt. Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Ms. Rishika Harish, Advocate with Ms. Akshaya Bhansali, Mr. Suyash Bhandari, Advocates and Ms. Nirali Sunil Mehta, Practicing Company Secretary for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora, Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Appeal No. 568 of 2021**

Sanjay Gupta Appellant

Versus

Securities and Exchange Board of India ... Respondent

Ms. Rishika Harish, Advocate with Ms. Akshaya Bhansali, Mr. Suyash Bhandari, Advocates and Ms. Nirali Sunil Mehta, Practicing Company Secretary for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora, Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**With
Misc. Application No. 1234 of 2021
And
Appeal No. 607 of 2021**

Deepak Thakkar Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Priyanshu Mishra, Advocate with Mr. Pulkit Sharma, Advocate for Appellant

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal, Mr. Shourya Tanay, Advocates
i/b ELP for the Respondent.

ORDER :

1. List on October 18, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

02.09.2022
PTM